

9.10.2012

O.A. No. 316/2012

Hon'ble Sri Justice Alok Kumar Singh, Member (J)
Hon'ble Sri S.P. Singh, Member (A)

App: Sri Shreesh Kumar
Res: Sri Rajendra Singh\

M.P. No. 2178/2012: This is an application supported by an uncontested affidavit for withdrawal of original application on the ground that 12 persons were affected by the order in question. All of them were posted at Kanpur. Out of them 9 persons filed OAs before CAT, Allahabad Bench, which are pending there, while these three applicants filed OA before this Tribunal. Applicants want to avoid any conflict in the outcome of all the OAs.

From the other side, there is no objection.

Considering the request this O.A. stands dismissed having been withdrawn with liberty to file before the CAT, Allahabad Bench in accordance with law.

S.P.Singh

Member (A)

Alok Singh

Member (J)

HLS/-

Copy of order
dated 9-10-12
Tribunal
10-10-2012